## ब्याज रहित ऋणों का दिया जाना

- 1357. श्री जगदम्बी प्रसाद यादय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि क्या सरकार इस प्रकार की योजनाएं बनाने का विचार रखती है, जिनमें :--
- (1) 5 से 10 एकड़ भूमि वाले छाटे किसानों को दस वर्ष के लिए बिना ब्याज के ऋण दिये जाने की व्यवस्था हो, जिस से वे अपनी आर्थिक दशा सुधार सकें;
- (2) वनवासियो, हरिजनां तथा पिछड़ी हुई जातियों को ग्रपनी बन्धक रखी हुई भूमि को छुड़ाने के लिए ब्याज रहित ऋण देने की व्यवस्था हो, जिस से कि वे ग्रपनी भूमि का विकास कर सकें तथा उत्पादन बढा सकें;
- (3) ग्रलाभकर जोत वाले किसानों को अविलम्ब ऋण देने की व्यवस्था हो, जिससे कि वे ग्रिधिक भूमि वाले व्यक्तियो से भूमि खरीद सकें ; ग्रौर
- (4) छोटे किसानों, कृषि मजदूरों तथा बटाईदारों के, जो फसल कटने के पश्चात् शी घ्र ही ग्रपनी उपज को सस्ते मूल्यों पर बेचने के लिये विवश हो जाते हैं, हितों की रक्षा के लिए भाण्डागारण निगमों द्वारा उन्हें उनकी उपज जमा करके उनकी ग्रावश्यकता पूर्ति के लिए ऋण दिए जाने की व्यवस्था हो, जिस से कि वे उपयुक्त समय पर ग्रपनी उपज को लाभकर मूल्यों पर बेच सकें?

## † GRANT OF INTEREST-FREE LOANS

- 1857. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state whether Government propose to prepare Schemes providing for:—
- (1) the grant of interest-free loans to small farmers (holding 5 to 10 acres of land) for a period of ten years to enable them to improve their economic condition;
- (2) the grant of interest-free loans for securing the release of the lands mortgaged

- by Vanvasis, Harijans and backward classes to enable them to develop their lands and to augment production;
- (3) the grant of loans immediately to the farmers having uneconomic land holdings to enable them to purchase land from persons holding surplus lands; and
- (4) the grant of loans for safeguarding the interests of small farmers, agricultural labour and co-sharers, who are compelled to sell their produce soon after the harvest at cheap rates, by advancing them loans through the ware-housing corporations against their produce for meeting their requirements and to enable them to sell their produce at remunerative prices at appropriate time?

राजस्व श्रीर व्यय मंत्री (श्री विद्याचरण शुक्त) : (1) से (3) ऐसी कोई योजनाएं सरकार के विचाराधीन नहीं हैं।

- (4) प्राथिमिक कृषि ऋण सिमितिया ग्रौर विपणन सिमितियां अपने सदम्यों को, उनकी फसल गिरवी रख कर, ऋण देती है ताकि अधिक मूल्य प्राप्त करने के उद्देश्य से, वे सदम्य अपनी फसल को अपने पास रख मकें। जहां कही छोटे किमान और सीमान्तिक किसान अपनी फसल को गोदामों में रख सकते हैं वहां वे, गोदामों की रसीदों को गिरवी रख कर, वाणि-ज्यिक वैकों से ऋण प्राप्त कर सकते हैं।
- †[THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUKLA): (1) to (3) No such schemes are under consideration of Government.
- (4) Primary Agricultural Credit Societies and Marketing Societies give loans to their members against the pledge of their agricultural produce in order to enable them to hold over the produce with a view to obtaining better price. Wherever the small farmers and marginal farmers are able to keep the produce in warehouses, they can obtain advances from commercial banks against the pledge of warehouse receipts.]

## RISE IN THE PRICE INDEX

- 1358. SHRI K. L. N. PRASAD: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that due to the persistent rise in the price index recently the Union Ministry of Finance has initiated inter-Ministry consultations to tackle this problem;

- (b) if so, whether the Union Government have received complaints recently to the effect that the operations of the 14 nationalised banks have purtly contributed to the rise of more that seven per cent in the whole-sale price in lex during the first five months of this year; and
- (c) if so, whether this complaint has been examined by Government?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUKLA): (a) The Government keeps the price situation under constant review and any inter-Ministry consultations in this regard are a part of the normal functioning of the Government.

(b) and (c) Whi e no complaint as such has been received, the Government is aware of the views reported to have been expressed in certain quarters that the advances given by the 14 nationalised banks for consumption rather than for productive purposes have contributed to the rise in prices in recent months. However, there is no justification for such a view as the nationalised banks advance loans mainly for productive purposes. While ome banks have given loans for purchase of durable consumer goods to persons having an assured source of income, they form an insignificant portion of the total lank advances.

1359 [Transferred to the 1st September, 1970.]

REVIEWING COMM TIEE ON OUT-OF-TURN ALLOTMENTS OF GOVERNMENT QUARTERS

1360. CHAUDH ARY A. MOHAMMAD: Will the Ministy of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URB N DEVELOPMENT be pleased to refer to the reply to Starred Question No. 207 given in the Rajya Sabha on the 5th May, 970 and state:

- (a) what is the number of cases, categorywise, of out-of-turn allotment of quarters to Central Government employees in Delhi, that have been r viewed by the committee so far; and
- (b) the time by when the review of remaining cases will be completed?

THE MINISTIR OF STATE IN THE MINISTRY OF I(EALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVEL(PMENT (SHRI PARIMAL GHOSH): a) The Committee has so far reviewed 258 cases and the type-wise break-up is as under:—

in up 10 us	 			
Type I				1
Type II				95
Type III				92
Type IV				58
Type V				11
Type VI				1
- / [		•		
			_	0.00

TOTAL 258

(b) It is not possible at this stage to precisely indicate the period by which it will be possible to review the remaining cases.

## यैडिकल कालेज में दाखिले के सन्धन्ध में भ्रष्टाचार

1361. श्री राम सहाय : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, श्रावास श्रौर नगर विकास मंत्री यह बताने की कृषा करेंगे कि :

- (क) क्या सरकार को मैडीकल कालेजों में दाखिलों के संबंध में सामान्यतः फैले हुए भ्रष्टायार के बारे में कोई ग्रभ्यावेदन प्राप्त हुग्रा है ; ग्रीर
- (ख) क्या देश भर के मैडीकल कालेजों में विद्यार्थियों के दाखिलें के लिए एक-सी प्रक्रिया नथा पद्धति चालू करने का कोई प्रस्ताव सरकार के वित्राराधीन है।

†[CORRUPTION IN MEDICAL COLLEGE ADMISSIONS

1361. SHRI RAM SAHAI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether any representation has been received by Government regarding corruption generally prevailing in the matter of admissions to medical colleges, if so, the details thereof; and
- (b) whether there is any proposal under Government's consideration to introduce a uniform procedure and system for admission of students into medical colleges all over the country?

स्वास्थ्य, परिवार नियोजन श्रौर निर्मौरा, ग्रावास ग्रौर नग विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) जी, नही ।

(ख) चिकित्सा शिक्षा 'राज्य का विषय है। मैडीकल कालजों का प्रशासन राज्य सरका रें चलाती है और वे अपने अपने विश्वविद्यालयों से सम्बद्ध होते हैं। मैडीकल कालेजों में दाखले की पद्धति दाखले के नियमों के अनुसार चलती है जो

+[ ] English translation.